



No. DJA/Tg/MS-01/1628/2023/5427

23rd December, 2022

To

- The Ld. Principal District & Sessions Judge, Central District, THC
- The Ld. Principal District & Sessions Judge, East District, KKD

Sub: Orientation Course on the Functioning of JJB as a Bench & Core Provisions of Juvenile Justice (Care & Protection of Children) Act, 2015 for Principal Magistrates JJB, Member Social Worker JJB & Special Juvenile Police Unit (Half of total Strength) on 13th January, 2023

Respected Sir,

As per approval of the Hon'ble High Court of Delhi, the Delhi Judicial Academy is conducting an "Orientation Course on the Functioning of JJB as a Bench & Core Provisions of Juvenile Justice (Care & Protection of Children) Act, 2015" for Principal Magistrates JJB, Member Social Worker JJB & Special Juvenile Police Unit (Half of total Strength) on 13th January, 2023

Details of the Principal Magistrates, JJB proposed for nomination in the aforesaid programme are as below:-

| Sl.No. | Name | Place of Posting | District |
|--------|---------------------|-------------------------------|---|
| 1. | Ms. Prosti Agarwala | Principal Magistrate, JJB-IV | East, Family Court Complex, Vishwas Nagar |
| 2. | Ms. Tanvi Khurana | Principal Magistrate, JJB-V | East, Vishwas Nagar |
| 3. | Ms. Sonam Gupta | Principal Magistrate, JJB-III | Central, Sewa Kutir, Kingsway Camp |

In case an Officer requires exemption from attending the aforesaid programme, he/she may move their application in advance through the concerned Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Principal District & Sessions Judge.

In case the nominated officer is transferred, the successor judge shall stand nominated for the programme automatically.

With regards,

Yours Sincerely

Aditi Choudhary
(Dr. Aditi Choudhary)

No. DJA/Tg/MS-01/1628/2023

23rd December, 2022

Copy for Information to:

- The Chief Metropolitan Magistrate, Central District, Tis Hazari Courts, Delhi
- Concerned Principal Magistrates, JJB for information through email.

(Dr. Aditi Choudhary)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

TIS HAZARI COURT, DELHI

No. 1822-1827/JOTP/Gaz./2022

Dated, Delhi the 06 JAN 2023

As directed copy of letter bearing no. DJA/Tg/MS-01/1628/2023/5327 dated 23.12.22 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to:-

- Ms. Sonam Gupta, Principal Magistrate, JJB-III, Central, Sewa Kutir, Kingsway Camp, Delhi.
- The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
- The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
- The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- The LAWERS for uploading the same.

(Kaveri Bawreja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

